

Statement*Progress of Utilization of Funds by DRDA of Pon-licherre.*

(a)	S. No.	Year	Allocation	Amount Released	Expenditure
	1.	1982-83	32.00	27.00	18.68
	2.	1983-84	32.00	32.00	35.54
	3.	1984-85	32.00	50.54	49.70
	Total	1980-85	96.00	109.54	103.92

Families Assisted

(b)	S No.	Year	No. of beneficiaries
	1.	1982-83	1971
	2.	1983-84	3820
	3.	1984-85	8191

Housing Problem in A. & N. Islands

4033. SHRI MANORANJAN BHAKTA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government have taken any decision for meeting the housing problem in the Union Territory of A and N Islands, if so, the details thereof; and

(b) whether Government have considered constitution of a Housing Board in the Union Territory of A and N Islands, if not, reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Housing is a State subject and the State Govts./U.Ts have been given full powers to formulate and implement special Housing Schemes as per their requirements and plan priorities. Financial assistance is given to the State/U.Ts by the Union Government in the shape of block loans and block grants without being tied to any particular head of development or scheme.

(b) The setting up of a Housing Board for the Union Territory is already engaging

the attention of the U.T. Admn. and the Union Govt.

LIC Loans to Municipalities and other Urban Local Bodies

4034. SHRI ASUTOSH LAW : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether some Urban local bodies in some States/Union Territories have benefited under the Life Insurance Corporations scheme of loans to municipalities and other urban local bodies for their water supply and sewerage schemes;

(b) if so, the details thereof;

(c) the progress so far;

(d) the Zone-wise/State-wise break-up of the loans advanced during 1980-85 and amount outstanding as on 31-3-85; and

(e) the efforts made by the municipal bodies in West Bengal to mobilise institutional finance/loans from LIC for their water supply and sewerage schemes and the results thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (e) LIC loan funds are allocated to various sectors including water supply and sewerage by the Planning Commission as part of plan funds of the State Governments. The loans given/allocated to the States for water supply and sewerage sector by the LIC during the years 1980-81 to 1984-85 are shown in the state-

ment given below. The loans are released by the LIC to the State level agencies/local bodies on the basis of specific schemes. Information regarding zonewise loans advanced by the LIC, the amounts outstanding as on 31-3-1985 and the efforts made by municipal bodies in West Bengal to mobilise institutional finance loans is not readily available with this Ministry.

Statement

LIC Funds released during 1980-85 for Water Supply and Sewerage

S. No.	State/UT	(Rs. in lakhs)				
		1980-81	1981-82	1982-83	1983-84 (Allocation)	1984-85
1.	Andhra Pradesh	..	231.00	17.00	50.00	233.20
2.	Assam	34.00	67.00	19.00	60.00	109.00
3.	Bihar
4.	Chandigarh (UT)	290.00	107.00
5.	Gujarat	457.00	772.00	550.00	695.00	757.00
6.	Harayana	198.00	..	233.75	139.00	..
7.	Himachal Pradesh	..	54.00
8.	Jammu and Kashmir	55.00	106.00	62.00	300.00	235.00
9.	Karnataka	684.00	928.00	791.00	100.00	320.00
10.	Kerala	149.00	273.70	430.00	469.05	495.00
11.	Madhya Pradesh	273.00	183.00	444.40	345.00	735.00
12.	Maharashtra	978.09	1201.83	1293.66	1682.75	1610.00
13.	Manipur	...	46.00	43.60	...	24.00
14.	Meghalaya	250.00
15.	Nagaland	...	53.00	53.00
16.	Orissa	6.00	100.00	199.65	90.00	159.00
17.	Punjab	581.25	198.70	499.34	549.70	253.80
18.	Rajasthan	135.00	183.40	174.00	223.00	208.00
19.	Sikkim
20.	Tamil Nadu	505.00	408.00	750.70	1302.00	1238.00
21.	Tripura	42.00	67.00
22.	Uttar Pradesh	374.70	695.07	1267.36	8.55	173.00
23.	West Bengal	55.00	72.00
Total		4684.55	5665.70	7078.16	5855.05	6618.20